

(SCHEDULE 1)
FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF UNIMAC PLASTIC TECHNOLOGY PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	UNIMAC PLASTIC TECHNOLOGY PRIVATE LIMITED.
2.	Date of incorporation of Corporate Debtor	01/12/2005
3.	Authority under which Corporate Debtor is incorporated/registered	RoC-Chennai - Ministry of Corporate Affairs
4.	Corporate Identity Number of Corporate Debtor	U24139TN2005PTC058170
5.	Address of Registered Office and Principal Office (if any) of the Corporate Debtor	Regd & Principal Office: Old No:4/51A, New No: 4/281, Kundrathur Road Kovur Chennai 602101, TAMIL NADU,INDIA
6.	Insolvency Commencement Date in respect of the Corporate Debtor	31.08.2023 (Order received on 11.09.2023 at 16.20 hours)
7.	Estimated date of closure of Insolvency Resolution Process	26.02.2024
8.	Name and registration number of the Insolvency Professional acting as interim resolution professional	SATYADEVI ALAMURI IBBI/IPA-002/IP-N00071//2017-18/10205
9.	Address and e-mail of the interim resolution professional, as registered with the Board	No.23 Lake Area, 3 rd Cross Street, Nungambakkam Chennai 600034 email id: satyadevifcs@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	First Floor, 23, LAKE AREA, 3 RD CROSS STREET, NUNGAMBAKKAM CHENNAI 600034, TAMIL NADU, INDIA. E-Mail id: cirp.unimac@gmail.com
11.	Last date for submission of claims	25.09.2023 (14 days from 11.09.2023)
12.	Classes of creditors, if any, under clause (b) of sub section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13.	Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	(A) Web link: https://ibbi.gov.in/home/downloads (B) N.A

Notice is hereby given that the National Company Law Tribunal, Divisional Bench I, Chennai has ordered the commencement of a corporate insolvency resolution process against Unimac Plastic Technology Private Limited ON 31.08.2023 Vide order No.CP/IB/85/CHE/2023 dt. 31.08.2023.

The Creditors of Unimac Plastic Technology Private Limited are here by called up on to submit their claims with proof on or before 25.09.2023 to the interim resolution professional at the address mentioned against item 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12 is not applicable to this Corporate Debtor.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/- CS SATYADEVI ALAMURI

Interim Resolution Professional of Unimac Plastic Technology Private Limited under CIRP

Date 12.09.2023 Place :Chennai

IBBI/IPA-002/IP-N00071/2017-18/10205

Published in Financial
Express & Marathi Kural
on 13-9-2023 (Tamilnadu
editors)

CS SATYADEVI ALAMURI
INSOLVENCY PROFESSIONAL
IBBI/IPA-002/IP-N00071/2017-18/10205
23 Lake Area, 3rd Cross Street,
Near Entrance, Opp. Corporation Zonal Office
Nungambakkam Chennai-600 034.